SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
	28.07.2021		**WPPIL No. 119 of 2021** **Hon'ble Raghvendra Singh Chauhan, C.J.** **Hon'ble Alok Kumar Verma, J.** Dr. Kartikey Hari Gupta, learned counsel for the petitioner. Mr. K.N. Joshi, learned Deputy Advocate General accepts notice on behalf of respondent No. 1. Mr. Piyush Garg, learned counsel accepts notice on behalf of respondent No. 2. Mr. Sandeep Tiwari, learned counsel accepts notice on behalf of respondent No. 3. Mr. V.K. Kaparuwan, learned Standing Counsel for the Union of India accepts notice on behalf of respondent No. 4. Learned counsel for the respondents seek four weeks' time to file the counter-affidavits. The time, so prayed for, is hereby granted. List this case after four weeks. **(Alok Kumar Verma, J.)** 28.07.2021 **(Raghvendra Singh Chauhan, C.J.)** 28.07.2021 Negi